

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 423**

**IA/913/ND/2023 IN IB/632/ND/2020**

**IN THE MATTER OF:**

Hellmann Worldwide Logistics India Pvt Ltd	...	Applicant
Versus		
Sea Air Consolidators India Pvt Ltd & Anr	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 12.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Roshan Kumar

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **10.05.2024**.

**Sd/-**  
**(Court Officer)**